

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2004/8444/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District and Sessions Judge,  
Kokrajhar.

Dated Guwahati the <sup>th</sup> 6 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJK./663 dtd. 03.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Long vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 13.10.2023, till the morning of 30.10.2023,** as prayed for.

The Additional District & Sessions Judge (FTC), Kokrajhar, and in his absence, the Assistant Sessions Judge, Kokrajhar, and in his absence, the next seniormost Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-17/2004/8445-8446/A dated** , 06-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**